

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1391/2001  
MA 1203/2001

New Delhi this the 30th day of May, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)  
Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Shri B. Puttanna A.M.-1,  
Meteorological Office  
Port Trust Centenary Building  
Chennai-600001
2. Sh. G. S. Nagrale, A.M.1,  
Regional Meteorological Centre,  
Sonegaon Airport, Nagpur-440015
3. Shri Bishambar, A.M.1  
Meteorological Office, Santacruz  
Airport, Santacruz East, Mumbai.
4. Shri Ram Babu, A.M.1  
NHAC, DGM's Office, Mausam Bhawan,  
Lodi Road, New Delhi-3
5. Shri Jia Lal Gautam, A.M.1,  
Seismology DGM's Office, Mausam  
Bhawan, Lodi Road, New Delhi
6. Sh. Uday Vir Singh, A.M.1,  
Meteorological Office,  
Sanganer Airport, Jaipur (Raj.)  
Jaipur.
7. Shri K. V. Singh, A.M.1  
Meteorological Office,  
Altino Panaji, Goa-403001
8. Sh. Charan Singh, A.M.1,  
NHAC, DGM's Office, Mausam  
Bhawan, Lodi Road, New Delhi
9. Sh. S. M. Metri, A.M.1,  
Port Meteorological Office,  
Near PNT Signal Station,  
Vaskodigama, Goa-403804
10. Sh. S. G. Kamble, A.M.1,  
Meteorological Office,  
RS/RW Observatory, Santacruz  
East, Mumbai-400001

(By Advocate Shri K. B. S. Rajan )

.Applicants

VERSUS

1. The Union of India through  
Secretary, Ministry of Science  
and Technology, Department of  
Science and Technology, Mehrauli  
Road, New Delhi-16

13.

2. The Director General of Meteorology,  
India, Meteorological Department,  
Mausam Bhawan, Lodi Road, New Delhi
3. Shri C.M. Pippal, Met-1  
Agriment Obsevatory  
Safdarjung Airport, New Delhi
4. Sh. K.C. Chaunkar, Met-1  
Telecommunication Section, DGM's  
Office, Mausam Bhawan, Lodi Road,  
New Delhi
5. Shri P.L. Kedare, Met 1,  
Office of the Dy. DGM (Agrimet)  
India Meteorological Department  
Shimla Office, Shivaji Nagar,  
Pune-411005

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J))

Heard Shri K.B.S. Rajan, learned counsel for the  
applicants.

2. The applicants are aggrieved by the  
promotion order passed by the respondents dated  
5.1.2001, by which certain other persons have been  
approved for promotion to the posts of Meteorologist  
Grade I from the post of Assistant Meteorologist Grade-1  
and, in particular, promotion of three persons whose  
names appear at Serial No.46-48 of the order.

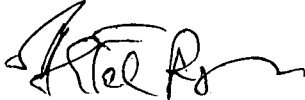
3. We note from the documents on record that  
the applicants had filed representations regarding  
their grievances for promotion, based on their seniority  
to respondent No.2 on 12.1.2001. Learned counsel for  
the applicants has submitted that no replies have given  
by the respondents. Hence this OA.


18.

4. It is seen from the representation given by applicant No.1 dated 19.1.2001, against the aforesaid impugned promotion order in which certain judgements of the Tribunal have been referred and the issue of seniority, raised in this OA, has also been referred to.

5. In the above facts and circumstances of the case, the OA is disposed of with a direction to respondent No.2 to consider the representations submitted by the applicants referred to above. They shall also take into consideration the grounds taken in Paragraph 5 of this OA and pass a detailed, reasoned<sup>12</sup> and speaking order within two months from the date of receipt of a copy of this order, with intimation to the applicants. In the facts and circumstances of the case, if the applicants are still aggrieved by the order to be passed by Respondent 2, liberty may be granted to them to proceed in the matter, in accordance with law, if so advised.

6. Let a copy of this order along with OA be sent to Respondent 2.

  
(S.A.T. Rizvi )  
Member(A)

  
(Smt. Lakshmi Swaminathan)  
Vice Chairman(J)

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